



HDFC BANK
We understand your world

Registered Office: HDFC Bank House, Senapati Bapat Marg, Lower Panel (West), Mumbai - 400 013 and having one of its office as

Retail Portfolio Management at HDFC Bank Ltd, 1st Floor, I-Think Techno Campus, Kanjurmargin (East), Mumbai - 400042.

SALE INTIMATION AND PUBLIC NOTICE FOR SALE OF SECURITIES PLEDGED TO HDFC BANK LTD.

The below mentioned Borrowers of HDFC Bank Ltd. (the "Bank") are hereby notified regarding the sale of securities pledged to the Bank, for availing credit facilities in the nature of Loan/Overdraft/Against Securities.

Due to persistent default by the Borrowers in making repayment of the outstanding dues as per agreed loan terms, the below loan accounts are in delinquent status. The Bank has issued multiple notices to these Borrowers, including the final sale notice on the below-mentioned date whereby, Bank had invoked the pledge and provided 7 days' time to the Borrower to repay the entire outstanding dues in the below accounts, failing which, Bank would be at liberty to sell the pledged securities without issuing further notice in this regard. The Borrowers have neglected and failed to make due repayments, therefore, Bank in exercise of its rights under the loan agreement as a pledgee has decided to sell / dispose off the Securities on or after **23rd Oct 2023** for recovering the dues owed by the Borrowers to the Bank. The Borrowers are, also, notified that, if at any time, the value of the pledged securities falls further due to volatility in the stock market to create further deficiency in the margin requirement then Bank shall at its discretion sell the pledged security within one (1) calendar day, without any further notice in this regard. The Borrower(s) shall remain liable to the Bank for repayment of any remaining outstanding amount, post adjustment of the proceeds from sale of pledged securities.

Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 11 th Oct 2023	Date of Sale Notice
1	XXXX8192	RAKESH MADAN	1,48,603.40	09-Oct-23
2	XXXX1432	SUVARNA V	1,22,225.00	09-Oct-23

Date : **16/10/2023** Sd/-
Place : **KARNATAKA** **HDFC BANK LTD.**

कार्यपालक अभियंता का कार्यालय
ग्रामीण कार्य विभाग, कार्य प्रमण्डल, लोहरदगा ।

सूचना

एतद् द्वारा सूचित किया जाता है कि इस कार्यालय से आमंत्रित ई- अल्पकालीन निविदा आमंत्रण सं०-01/2023-24/RWD/ LOHARDAGA पत्रांक 795 (अनु०) दिनांक 07.10.2023 PR No. 308713 Lohardaga (23-24) _D द्वारा प्रकाशित ई- अल्पकालीन निविदा आमंत्रण सूचना अपरिहार्य कारण वश अगले आदेश तक स्थगित किया जाता है ।

कार्यपालक अभियंता
ग्रा० का० वि०
कार्य प्रमण्डल, लोहरदगा ।

PR 309122 Lohardaga(23-24)D



SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA
GeM TENDER NOTICE

SIDBI invites eligible bidders to submit their bids in GeM Portal for:

- Procurement of Oracle Software License - GeM bid no. **GEM/2023/B/4003161**
- Procurement of Software Licenses for Windows Server, RHEL, VMware & Oracle Linux
- Procurement of SAN Switches and Backup Tape Library - GeM bid no. **GEM/2023/B/4029306**
- Procurement of HPE PRIMER A650 SAN Storage - GeM bid no. **GEM/2023/B/4031582**
- Procurement of CKYC Solution - GeM bid no. **GEM/2023/B/4061794**

For detailed bid document, please visit GeM Portal (gem.gov.in) or our website at www.sidbi.in. Addendum/Corrigendum, if any, will be published in the above-mentioned websites only.

All Districts (A0A & J0A Karnataka)

SLV AGRO TRADERS

The company wishes to market its 100% water soluble mixture of fertilizers under the brand name ferti grow (NPK 19:19:19) Ferti grow (NPK 20:20:20) & ferti grow (NPK 13:40:13) in the State of Karnataka

Sl. No.	Generic Name	Brand Name	Contents of the Product
1	100% water soluble mixture NPK 19:19:19	HARAVALLI /GREENER	Total nitrogen : 19.00% Water soluble potassium as K2 O : 19.00% Water soluble phosphorus as K2 O : 19.00%
2	100% water soluble mixture NPK 13:40:13	FERTI GROW	Total nitrogen : 13.00% Water soluble Phosphorous : 40.00% Water soluble phosphorus as K2 O : 13.00%
3	100% water soluble mixture NPK 20:20:20	FERTI GROW	Total nitrogen : 20.00% Water soluble potassium as K2 O : 20.00% Water soluble phosphorus as K2 O : 20.00%

The aforementioned 100% water soluble mixtures of fertilizers are strictly in accordance with the Notification No. S.O. 2900/05 dated 24.10.2015 duly amended
Vide notification No.S.O.4120 (E) dated 30.12.2017 issued by ministry of agriculture and farmers welfare New Delhi
Marketed by : **S.L.V. AGRO TRADERS**
45/4, Trinetra Market, 4th Main Road, New Tharagpet, Bangalore-560002

Date : 14.10.2023



Industrial Energy Limited
(Contracts Department)

IEL, C/O - The Tata Power Co. Ltd., Inside of Tata Steel Ltd., Kalinganagar, Jaipur, Jaipur Road, Dabur-755026, Odisha, India.

NOTICE INVITING EXPRESSION OF INTEREST

Industrial Energy Limited (JV of TATA POWER & TATA STEEL) invites expression of interest from eligible contractors for the following package/s for IEL, CPP-1 plant at Kalinganagar:

- Construction & electrical works of EWS Block at KPD Township.

Interested parties may send their credentials along with "Expression of Interest" to the following Email ids on or before 27-10-2023:

urprabhakarao@tatapower.com; alok.tripathy@tatapower.com

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF ALICEBLUE INSURANCE BROKING PRIVATE LIMITED

1. Name of Corporate Person	ALICEBLUE INSURANCE BROKING PRIVATE LIMITED
2. Date of Incorporate of Corporate Person	31/05/2021
3. Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Bangalore
4. Corporate Identity Number	U66000KA2021PTC147953
5. Address of the Registered Office and Principal Office (if Any) of Corporate Person.	153/2, 3rd Floor, Mrs Arcade, Bagalur Main Road, Dwaraka Nagar, Bangalore - 560063
6. Liquidation Commencement Date of Corporate Person	12 th October 2023
7. Name, Address, eMail Address, Telephone Number and the Registration Number of the Liquidation	S. Vijay Mahindhran, Address: No. 1420/B-1, Sathy Road, No. 3, First Floor, Above SBI, Athipalayam Piruvu, Ganapathy, Coimbatore - 641006, Email: info@smvco.in , Telephone Number: 0422-2535933, Registration Number: IBBI/PA-002/IP-N01172/2021-2022/13920
8. Last Date Of Submission Of Claims	11th November 2023

Notice is hereby given that the ALICEBLUE INSURANCE BROKING PRIVATE LIMITED has commenced voluntary liquidation on 12th October 2023.

The stakeholders of ALICEBLUE INSURANCE BROKING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 11th November 2023, to the liquidator at the address mentioned against item 7.

The proof of claims is to be submitted by way of the following specified forms:
Form B – Claim by Operational Creditors
Form C – Claim by Financial Creditors
Form D – Claims by Workman and Employees
Form E – Claims by Authorised Representatives of Workmen and Employees
Form F – Claims by other Stakeholders

The financial creditors shall submit their proof of claims by electronic means only on the Email address mentioned against item 7. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties. The aforesaid Forms are available on the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India.

Sd/- S. Vijay Mahindhran
Liquidator

Date : 12th October 2023
Place : Coimbatore
Reg. No.: IBBI/PA-002/IP-N01172/2021-2022/13920



SMFG India Home Finance Company Limited
(FORMERLY FULLERTON INDIA HOME FINANCE COMPANY LIMITED)

Corporate Off. : 503 & 504, 5th Floor, 6 Block, Inspire BKC, BKC Main Road, Bandra Kurla Complex, Bandra (E), Mumbai-400 051, MH.
Regd. Off. : Mogh Towers, Flt. 3, Old No. 307, New No. 185, Pocranallee High Road, Maduravoyal, Chennai-600 095, Tamil Nadu.

DEMAND NOTICE

UNDER THE PROVISIONS OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("the Act") AND THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("the Rules")

The undersigned being the Authorized Officer of SMFG India Home Finance Company Limited (Formerly Fullerton India Home Finance Company Limited) (SMFGIHFCCL) under the Act and in exercise of the powers conferred under Section 13(12) of the Act read with Rule 3 issued Demand Notice(s) under Section 13(2) of the Act, calling upon the following borrower(s) to repay the amount mentioned in the respective notice(s) **within 60 days** from the date of receipt of the said notice. The undersigned reasonably believes that borrower(s) is / are avoiding the service of the Demand Notice(s), therefore the service of notice is being effected by affixation and publication as per Rules. The contents of Demand Notice(s) are extracted herein below :-

Sl. No.	Loan Account No. & Name of the Borrower / Co-Borrowers Property Holders as the case may be	Date of Demand Notice U/s. 3(2) & Total O/s.
1.	LAN : 601007210086649 1. RAKESH CHANDRA , S/o. Srikanth Singh (Borrower) 2. MRS. POONAM CHANDRA , W/o. Rakesh Chandra (Co-Borrower) Add : 1. Flat No. 4006, Hoyalasa Commander Retreat, 6 th Main, 1 st Cross, Near Impact Engg. College, Kodihalli, Bengaluru-560 097, Karnataka. Mob. No. : 9663442271, E-mail : chndraa@yahoo.com ; Add : 2 (Property Address) : MSR Infra, Flat No.1009, 10 th Floor, LP#426/2011-12, B-Block RR Signatures, Chokkanahalli Village, Yelahanka, Hobli, Karnataka.	Dated : 25.09.2023 ₹ 45,07,672.76 (Rs. Forty Five Lakh Seven Thousand Six Hundred Seventy Two & Seventy Six Paise Only) as on 23.09.2023 NPA Date : 05.09.2023

Description of Secured Assets / Mortgage Property : - **SCHEDULE-A :-** Item No. I : All That Piece & Parcel and Parcel of The Property Bearing Sy. No. 64/2 Measuring 1 Acre 03 Guntas, In All 2 Acres 07 Guntas or 94764 Sq. Ft. (Converted Vide Official Memorandum Bearing Ret. : No. ALN (Nay) Sr. / 248 / 07-08 Dated 22.01.2009 issued By Special Deputy Commissioner, Bangalore District) Situated At Chokkanahalli Village Yelahanka Hobli, Bangalore North Taluk under BBMP Limits In Its Ward No. 05, Chokkanahalli Bearing Municipal Katha No. 2/75/1/64/2 and **+Bounded on the -East By:** 80 Feet Wide Road, **-West By:** Private Property of Others in Survey; **-North By:** Road & **-South By:** Land Belongs to K. Chandrapa, Sadashiva & Lakshminath, **+Item No. II :** All that Transferable Development Rights (TDR) having Permissible Floor Area Ratio (FAR) of 9560.93 Sq. Meters out of Total Permitted Far of 9847.26 Sq. Meters Covered under Development Rights Certificate (DRC) issued By BBMP as per Details Below. **-SCHEDULE-B :** All that proportionate (To the Super Built Up Area of the Flat Bearing No. 1009 on the 10th Floor in B Block) Share of Undivided Right, Title & Interest in the Schedule A Property Equivalent to 392 Sq. Ft. Approximately. **-SCHEDULE-C :** All that entire Residential Apartment Bearing No. 1009 On The 10th Floor In B Block of The Apartment Building Called "RR Signature", to Be Constructed On The **Schedule-A** Property as Per the Plan Approved By Add. Director of Town Planning, North-BBMP, Vide LP No. 426/2011-12 Dated 21.02.2013, Having Super Built Up Area of 2075 Sq. Ft. Which is Inclusive of Proportionate Undivided Share in the Common Area of Use, Such as Entrance, Lobbies, Passages, Corridors, Stairs, Lift, Etc., & Other the Common Area Of Use : Along With Two Earmarked Covered Car Parking Space (Dependent Car Parking)

The Borrower(s) are hereby advised to comply with the Demand Notice(s) and to pay the demand amount mentioned therein and hereinafter within 60 days from the date of this publication together with applicable interest, additional interest, bounce charges, cost and expenses till the date of realization of payment. The borrower(s) may note that SMFGIHFCCL is a secured creditor and the loan facility availed by the Borrower(s) is a secured debt against the immovable property / properties being the secured asset(s) mortgaged by the borrower(s). In the event borrower(s) are failed to discharge their liabilities in full within the stipulated time, SMFGIHFCCL shall be entitled to exercise all the rights under section 13(4) of the Act to take possession of the secured asset(s) including but not limited to transfer the same by way of sale or by invoking any other remedy available under the Act and the Rules thereunder and realize payment. SMFGIHFCCL is also empowered to **ATTACH AND / OR SEIZE** the secured asset(s) before enforcing the right to sale or transfer. Subsequent to the Sale of the secured asset(s), SMFGIHFCCL is also has a right to initiate separate legal proceedings to recover the balance dues, in case the value of the mortgaged properties is insufficient to cover the dues payable to the SMFGIHFCCL. This remedy is in addition and independent of all the other remedies available to SMFGIHFCCL under any other law.

The attention of the borrower(s) is invited to Section 13(8) of the Act, in respect of time available, to redeem the secured assets and further to Section 13(13) of the Act, whereby the borrower(s) are restrained / prohibited from disposing of or dealing with the secured asset(s) or transferring by way of sale, lease or otherwise (other than in the ordinary course of business) any of the secured asset(s), without prior written consent of SMFGIHFCCL and non-compliance with the above is an offence punishable under Section 29 of the said Act. The copy of the Demand Notice is available with the undersigned and the borrower(s) may, if they so desire, can collect the same from the undersigned on any working day during normal office hours.

Sd/-
Authorized Officer,

Place : Bangalore, Karnataka.
Date : 25.09.2023.

SMFG INDIA HOME FINANCE COMPANY LIMITED
(Formerly Fullerton India Home Finance Company Limited)

PUBLIC NOTICE

Public is hereby notified, that Mrs. Sadhi Suri resigned from Gyro Realtors Pvt. Ltd (CIN- U70101KA2009PTC049205) on 14/06/2012 which was also Filed with ROC. She is not holding any shares of the company as on date. She is not authorized to represent the company in any capacity. Any one engaging or interacting with her, will be doing so at their own risk and peril. Gyro Realtors Pvt. Ltd, 117, J.V.V., Bangalore - 560043.

Mr. Raj Kumar Suri, Mob: 96322 23320

STRESSED ASSETS STABILISATION FUND (SASF)

3rd Floor, IDBI Tower, World Trade Centre, Cuffe Parade, Colaba, Mumbai 400 005.

CORRIGENDUM

This is reference to the BID NOTICE published in the newspapers on September 20, 2023 for appointment of Process Advisor for SASF's Portfolio Due Diligence and Assignment of Debt/ Portfolio Sale. The queries received from the bidders were addressed in Pre Bid Meeting held on October 13, 2023. The clarifications provided and consequent modifications in Request for Proposal (RFP), based on the queries of the bidders are available at website of SASF - www.sasfstrust.com under press release section.

For Stressed Assets Stabilisation Fund
Sd/-
General Manager

IN THE COURT OF THE JUDGE, CHIEF JUDGE, MAGISTRATE AT BENGALURU
C.MISC. No. 1208/2023

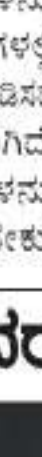
BETWEEN : 1. Sri. Shreekanth A.S. Late Gangappa, Aged about 44 years, 21. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 31. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 41. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 51. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 61. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 71. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 81. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 91. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 101. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 111. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 121. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 131. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 141. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 151. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 161. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 171. Sri. 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Madhavaiah, Late Madhavaiah, Aged about 75 years, 1621. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1631. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1641. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1651. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1661. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1671. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1681. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1691. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1701. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1711. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1721. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1731. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1741. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1751. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1761. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1771. Sri. 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Madhavaiah, Late Madhavaiah, Aged about 75 years, 1941. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1951. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1961. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1971. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1981. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 1991. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2001. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2011. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2021. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2031. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2041. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2051. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2061. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2071. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2081. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2091. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2101. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2111. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2121. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2131. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2141. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2151. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2161. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2171. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2181. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2191. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2201. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2211. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2221. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2231. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2241. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2251. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2261. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2271. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2281. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2291. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2301. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2311. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2321. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2331. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2341. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2351. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2361. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2371. Sri. Madhavaiah, Late Madhavaiah, Aged about 75 years, 2381. Sri. Madhavaiah, Late Madhavaiah

9 ಬೆಂಗಳೂರು

ಸೋಮವಾರ
16 ಅಕ್ಟೋಬರ್ 2023

29°
/ 21 °C

ಮಂಗಳವಾರ 30°/19°
ಬುಧವಾರ 31°/19°



ಕಾರ್ಯಕ್ರಮದ ಕೇಂದ್ರದಿಂದ ದಾಖಲಾಗುತ್ತಿರುವ ವಿಷಯ ಸ್ಪಷ್ಟ ಜೊತೆಗೆ ರೋಹಿತ್ ಮೂರ್ತಿ, ವಿಶಾಖಾ ಸಾಬರ್ (ಎಕೆಬಿ), ಮಂಜುನಾಥ (ಎಕೆಬಿ), ರತನ್‌ದೀಪ್ ಗುಲಾಬಿ (ಎರಿಕಾ) ನೀರು ಗುಲಾಬಿ (ಎರಿಕಾ), ಪ್ರತಿಕ್ ಸೌಜದೇವ (ಎರಿಕಾ), ಬೇನಾ ಪ್ರತಿಕ್ (ಎರಿಕಾ), ಅನಿಕಾ ಜೈನ್ (ಎರಿಕಾ), ನಿಖಿಲ್ ಚಾಮಾ (ಎರಿಕಾ), ಪಾರ್ವತಿ ಭಾವಾ (ಎರಿಕಾ) ಮತ್ತು ದೇವ್ ಡಿಂಗ್ಲಾ (ಎರಿಕಾ) ಸಹ ಭವ್ಯ ಬಹುಮುಖ್ಯತೆಯಲ್ಲಿ

ಡೋನರ್ & ಜೈರೊಸ್ಟಿಶ್ವದ ಎಲ್ಲೆಡೆ
ಕಾಣಿಕೆ ಲಿಂಗ ಕಂಪೆನಿ ವ್ಯವಸ್ಥಾಪಿಸಿದ್ದು

ಭಾರತಕ್ಕೆ ಡೋನರ್ ಕಬಾಬ್ ಗಳು.



ಎಸ್. ಲೇಡಿಟ್ ನಲ್ಲಿ ನಡೆದ ಯಕ್ಷಗಾನ ಎಸ್.ಎ.ಸಿ.ದರಿ ಉದ್ಘಾಟಿಸಿದರು.

ಯಲ್ಲ ಪುರುಷ

ಸ್ವರ್ಣಯರು, ಲಕ್ಷ್ಮಿ ಚಿತ್ರಮಂದಿರ ಸಮೀಪಗ್ರಸ್ತನಲ್ಲಿದ್ದ ವಿನೋಬನಗರ ತಾಣೆಯ 112 ವಾಹನದ ಸಿಬ್ಬಂದಿಗಳಿಗೆ ಮಾಹಿತಿ ನೀಡಿದ್ದಾರೆ. ತಕ್ಷಣವೇ ಸ್ವಘಟಾಂಗಮಿಸಿದ 112 ವಾಹನದ ಸಿಬ್ಬಂದಿಗಳಾದ ರಾಘವೇಂದ್ರ ಎಸ್.ಕೆ. ಹಾಗೂ ಪವಾರ್ ಎಸ್.ಪಿ. ಅವರು ನೀರಿನಲ್ಲಿ ತೇಲಿ ಹೋಗುತ್ತಿದ್ದ ಶವವನ್ನು ಬದಿರಿನ ಬೊಂಬು ಬಳಸಿ ತಡೆದು ನಿಲ್ಲಿಸಿದ್ದಾರೆ. ಅಗ್ನಿಶಾಮಕ ದಳಕ್ಕೆ ಮಾಹಿತಿ

ರವಾನಿಸಿದ್ದಾರೆ. ಸ್ಥಳೀಕರಣಗೊಂಡ
ಅಗ್ನಿಶಾಮಕ ದಳ ಸಿಬ್ಬಂದಿಗಳು
ನಾಲೆಯಿಂದ ಶವವನ್ನು ಹೊರ
ತೆಗೆದಿದ್ದಾರೆ.

ಭಾಗಶಃ ಕೊಳೆತ ಸ್ಥಿತಿಯಲ್ಲಿರುವ

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಸರ್ಕಾರ	
(ಭಾರತೀಯ ವಿವಾಹ ನಿಯಮ)	
(ಸ್ವಯಂ ಲಿಖಿತವಾಗಿ ಪ್ರತಿಬಿಂಬಿಸಿದ)	
ಅಲಿಖಿತ ಅನುರೂಪ ಬೋರ್ಡ್	
ಮಹಾನ್ಮಾನ	
1. ಕರ್ನಾಟಕ ರಾಜ್ಯ ಸರ್ಕಾರ	
2. ಕರ್ನಾಟಕ ರಾಜ್ಯ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	
3. ಕರ್ನಾಟಕ ರಾಜ್ಯ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	
4. ಕರ್ನಾಟಕ ರಾಜ್ಯ ಅಧಿಕಾರ ವ್ಯಾಪ್ತಿ	

5	ಕರ್ನಾಟಕ ಪ್ರಭುತ್ವ ಸುರಕ್ಷಾಪಡೆಯ ಕೆಲಸ ಮಾಡುತ್ತಿರುವ ಕಾಲ (ಸುರಕ್ಷಾಪಡೆಯ ಪಕ್ಕದ) ವಿವರ.
6	ಅನಾಥ ಕುಟುಂಬದವರ ಅನಾಥ ಕುಟುಂಬದ ಸ್ಥಿತಿ
7	ಪೆನಷನ್, ಅನಾಥ, ವಯಸ್ಸಿನ ವಿವರಣೆ, ವಯಸ್ಸಿನ ವಯಸ್ಸು ಮತ್ತು ಅನಾಥರನ್ನು ಸೇರಿಸುವ ಸೆಕ್ಷನ್
8	8.1 ಸ್ವಯಂಸಹಾಯ ಸಲ್ಲಿಸುವ ಕುಟುಂಬದ ಅನಾಥರ ಅರ್ಹತೆಯನ್ನು ಪರಿಶೀಲಿಸಲು ಸ್ವಯಂಸಹಾಯ ಸೆಕ್ಷನ್ 2023 ರಲ್ಲಿ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿಯನ್ನು ಪರಿಶೀಲಿಸುವುದು, ಪ್ರಸ್ತಾವಿಸಿದ ಅರ್ಹತೆಯನ್ನು ಪರಿಶೀಲಿಸಲು ಸ್ವಯಂಸಹಾಯ ಸೆಕ್ಷನ್ 2023 ರಲ್ಲಿ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿಯನ್ನು ಪರಿಶೀಲಿಸುವುದು ಮತ್ತು 7 ರಲ್ಲಿ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿಯನ್ನು ಪರಿಶೀಲಿಸುವುದು.
9	ಸ್ವಯಂಸಹಾಯ ಸಲ್ಲಿಸುವ ಕುಟುಂಬದ ಸ್ವಯಂಸಹಾಯ ಸೆಕ್ಷನ್ 2023 ರಲ್ಲಿ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿಯನ್ನು ಪರಿಶೀಲಿಸುವುದು, ಪ್ರಸ್ತಾವಿಸಿದ ಅರ್ಹತೆಯನ್ನು ಪರಿಶೀಲಿಸಲು ಸ್ವಯಂಸಹಾಯ ಸೆಕ್ಷನ್ 2023 ರಲ್ಲಿ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿಯನ್ನು ಪರಿಶೀಲಿಸುವುದು, ಪ್ರಸ್ತಾವಿಸಿದ ಅರ್ಹತೆಯನ್ನು ಪರಿಶೀಲಿಸಲು ಸ್ವಯಂಸಹಾಯ ಸೆಕ್ಷನ್ 2023 ರಲ್ಲಿ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿಯನ್ನು ಪರಿಶೀಲಿಸುವುದು ಮತ್ತು 7 ರಲ್ಲಿ ಸಲ್ಲಿಸಿದ ಅರ್ಜಿಯನ್ನು ಪರಿಶೀಲಿಸುವುದು.
10	ಅನಾಥರ 12ನೇ ವಯಸ್ಸಿನವರನ್ನು 2023 ರಲ್ಲಿ ಸೇರಿಸುವುದು

